


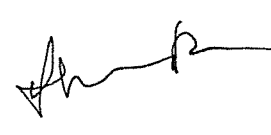
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

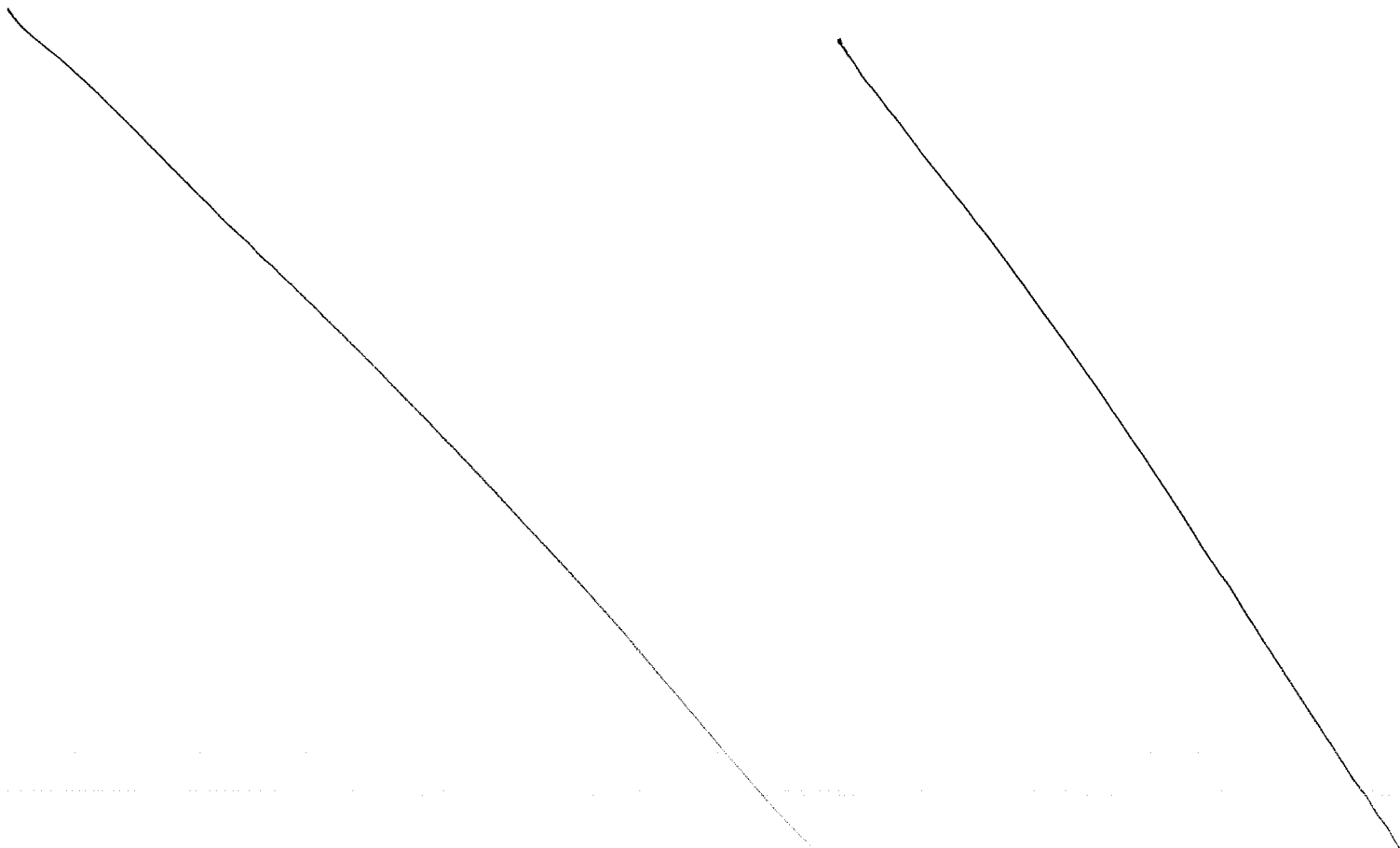
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/925/(IB)/2018  
NAME OF THE PETITIONER(S) : KANSAN ENGINEERS & CONSULTANTS  
NAME OF THE RESPONDENT(S) : ENECTRIC PROJECTS & SOLUTIONS INDIA PVT LTD  
UNDER SECTION : 9 rule 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

- 1. NAJEEB USMAN KHAN Advocate for Petitioner. 
- 2. PAWAN JHABAKH Counsel for Corporate Debtor 



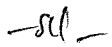
(22)

[CP/925/IB/2018]

**ORDER**

Counsels representing both the parties are present. Counsel for Respondent submitted that the Respondent has paid the entire claim amount by way of Demand Draft and handed over the same to the Petitioner's counsel today. In view of this, the Petitioner's counsel has withdrawn the application and has made an endorsement on the Petition to this effect.

In view of the above, the matter is **disposed of as closed**.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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